

Shri Raj Bahadur: I cannot give it from memory, but that question I have replied earlier during this session.

Shri Nana Das: What are the countries with which we are having this sort of communication?

Shri Raj Bahadur: It is a long list, Sir.

Mr. Speaker: The information has been given before.

DOLLAR EARNING CROPS

*1836. **Shri Shivnanjappa:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government of India have set up a Committee in respect of dollar-earning crops;

(b) if so, the personnel of the Committee; and

(c) the progress made by the Committee so far?

The Deputy Minister of Commerce and Industry (Shri Karmarkar):
(a) Yes.

(b) (1) Shri K. R. Damle, I.C.S., Joint Secretary to the Government of India, Ministry of Food and Agriculture—*Chairman*.

(2) Agricultural Commissioner with the Government of India.

(3) Dr. T. G. Shirname, Agricultural Marketing Adviser to the Government of India.

(4) Shri A. K. Menon, representing producing areas.

(5) Shri N. Alexander, representing producing areas.

(6) Shri C. M. John, Director, Coconut Research Station.

(7) Shri A. K. Yegnanarayana Iyer (who resigned due to ill health), and

(8) Secretary, Indian Council of Agricultural Research.

(c) The Committee has been collecting information from interested persons, associations and planters etc. by enquiries on the spot. It has already finished its work in Travancore-Cochin. It will visit the other States of Madras, Mysore, Coorg, Bombay and Orissa as soon as possible and submit a report thereafter.

Shri Shivnanjappa: Are there any representatives of cultivators serving on this Committee?

Shri Karmarkar: As I said, there are two representatives who represent the producers' interests.

Shri Shivnanjappa: May I know what are the crops which are classed as dollar-earning, how much dollar they earn and from what countries?

Shri Karmarkar: I would refer the hon. Member to the sea-borne trade figures which are available in the Library of the House.

Shri P. T. Chacko: What are the functions of the Committee which, it is stated, is collecting statistics? Statistics about what?

Shri Karmarkar: The idea was this. The attention of the Planning Commission was drawn early last year to the inadequate attention paid to the various aspects of production and marketing of some of the important dollar-earning crops in the South like pepper, cardamom, cashewnut, turmeric, ginger, lemon-grass, etc. and the need for taking concerted measures to promote production and export.

Shri Bansal: May I know if coconut is also exported, because there is one person on this Committee from the Coconut Research Station?

Shri Karmarkar: The coir is exported, not coconut.

G. N. I. T. COMPANY

*1838. **Giani G. S. Musafir:** Will the Minister of Transport be pleased to state:

(a) the total amount paid by Government to the Gwalior and Northern India Transport Company when the latter was nationalised;

(b) the amount out of the total which related to the cost of vehicles and stock and how much was paid as compensation to the company;

(c) whether there was any agreement making it obligatory on Government to retain all their staff and continuing *status quo* with regard to their pay and allowances etc.;

(d) whether there was any agreement with the Company that for a period of five years the Company will be entitled to run its buses on any of the routes which Government might at some later stage give up; and

(e) the basic principles of the evaluation of the buses and other stock?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Rs. 26,55,019/-.

(b) Rs. 25,66,919/- on account of the cost of vehicles and stock, and Rs. 88,100/- as compensation.